

ANIL MUKIM, IAS
Chief Secretary



Government of Gujarat
Block No. 1, 5th Floor,
Sardar Bhavan,
Sachivalaya,
Gandhinagar - 382 010
Phone :- +91-79-23250301/03
Fax : +91-79-23250305
26th November, 2020

**Sub: Submission of report in the matter of O.A. No. 22/2020 -
Aryavart Foundation v/s. Yashashvi Rasayan Pvt. Ltd.,
Gujarat.**

Dear Sir,

This has reference to the Para 12(f) of the order dated 08/06/2020 passed by Hon'ble NGT in matter of O.A. No. 22/2020 - Aryavart Foundation v/s M/s. Yashashvi Rasayan Pvt. Ltd., Gujarat.

In compliance thereof, this is to bring to the notice of Hon'ble Tribunal that M/s. Yashashvi Rasayan Pvt. Ltd., Gujarat, has obtained statutory clearances / licenses, viz. Environment Clearance (EC), Consent to Establish (CTE), Consent to Operate (CTO/CCA), Factory License, license for SO₂ storage from the competent authorities

But, unit is yet to obtain permission for storage of Hydrogen cylinders from Petroleum & Explosives Safety Organization (PESO), which functions under the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industries in the Central government.

Thanking you,

Yours sincerely,

[Anil Mukim]

The Registrar,
Hon'ble National Green Tribunal,
Faridkot House,
Copernicus Marg,
New Delhi -110 001